

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:89  
ANSWERED ON:24.07.2006  
ASSISTANCE TO STATES UTS UNDER AIBP  
Sethi Shri Arjun Charan

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) the total amounts provided to States/Union Territories during 2004-2005 and 2005-2006 under Accelerated Irrigation Benefit Programme (AIBP) normal and under the fast track programme against the budgeted amounts, States-wise and year-wise along with the break up of each State;
- (b) the total amounts utilized by the States/Union Territories during the said period; and
- (c) the total irrigation potential created in each State and Union Territory along with the total number of projects completed therefrom?

**Answer**

THE MINISTER OF WATER RESOURCES (PROF. SAIF-UD-DIN SOZ)

- (a) The Central Assistance (CA) under Accelerated Irrigation Benefits Programme (AIBP) including projects under Fast-Track provided to the irrigation projects for the States during 2004-05 and 2005-06 along with the ceiling fixed by the Planning Commission for these years is enclosed at Annexure-I.
- (b) The Central Assistance under AIBP during a year is released in two equal instalments of 50% each. The 2nd instalment of Central Assistance is released as per utilization certificate submitted by the State Governments after expending 70% of the Central Assistance released as 1st instalment and corresponding State share during the year.
- (c) The details are given in the statement enclosed at